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UTs are under different stages of finalisation for inclusion in National Coastal-Protection Project, which will be finalized on receipt of modified proposals from States/UTs. Also, a proposal for Centrally Sponsored Scheme for protection of critical reaches from sea erosion and anti river erosion works is in the process of formulation.

#### Clearance to pending irrigation projects in Maharashtra

4377. SHR1 SATISH PRADHAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of pending irrigation projects of Maharashtra;

(b) the reasons for the projects lying pending; and

(c) the steps taken or proposed to be taken for the clearance of pending irrigation projects of Maharashtra?

THE MINISTER OF STATE INTHE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) The details of irrigation projects of Maharashtra received in Central Water Commission for techno-economic appraisal and the present status of appraisal are given in the Annexure [See Appendix 195, Annexure No. 43]

(b) The main reasons why these projects are lying pending is that the State Government has not promptly responded to various queries relating mainly to irrigation planning, Hydrology, cost, design aspects, economic aspect, concurrence of State Finance Department etc.

(c) Clearance of the projects is linked to the promptness with which the State Government complies with the outstanding observations of the various Central Appraising Agencies.

# Ground water level in U.P.

4378. SHRI HARENDRA SINGH MALIK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Ground Water Board in association with the

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Ministry of Water Resources has decided to implement various schemes to raise the ground water level in Uttar Pradesh;

(b) if so, the details thereof; and

(c) by when the said schemes are likely to be implemented alongwith total funds allocated/released for this purpose?

THE MINISTER OF STATE INTHE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (c) Yes, Sir. The Central Ground Water Board, the Ministry of Water Resources is implementing ten projects of Rain Water Harvesting and Artificail Recharge under the Central Sector Scheme for Study of Recharge to Ground Water on "pilot basis" with the objective to ruise the ground water level in Uttar Pradesh. Names of the approved projects are given in the enclosed Statement (See below). An amount of Rs.75.97 lakh has been released for these projects upto 31.03.2002. These projects are likely to be completed by March, 2003.

### Statement

Name of the approved projects implemented by C.G.W.B. for rain water harvesting and artificial recharge

SI. No.	Name of the Schemes
1.	Scheme for rain water harvesting and recharge to ground water at Niryat Bhawan Office Complex and proposed carpet city of BIDA in Bhadohi, Sant Ravi Das Nagar (Bhadohi), U.P.
2.	Scheme for rainwater harvesting in order to recharge ground water, 110 Engr Regt. C/o 56 APO, Lucknow.
3.	Scheme for Artificial Recharge to Ground Water in Chogawan Area, District Baghpat (U.P.).
4.	Scheme for Artificial Recharge to ground water through storm water run off in Aligarh City, U.P.
5.	Project for Artificial Recharge by Roof Top Rain Water Harvesting at New Lucknow University Campus, Jankipuram, Lucknow, U.P.

SI. No.	Name of the Schemes
6.	Project for Artificial Recharge by Roof Top Rain Water Harvesting at Jal Nigam Colony, Indira Nagar, Lucknow, U.P.
7.	<b>Project proposal for Artificial Recharge by Roof Top Rain Water</b> Harvesting at Bhujal Bhawan, Lucknow, U.P.
8.	Roof Top Rain Water Harvesting at Vikas Bhawan, Allahabad, U.P.
9.	Roof Top Rain Water Harvesting at Sangam Place, Civil Lines, Allahabad, U.P.
10.	Artificial Recharge through Roof Top Rain Water Harvesting in Lucknow at seven sites.

#### Inspection report of Andhra Pradesh well Project

4379. DR. T. SUBBARAMI REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Netherlands Ambassador inspected several works undertaken under the Andhra Pradesh Well Project funded by Netherlands;

(b) if so, whether the inspection reports shows satisfactory results of implementing the projects;

(c) the number of borewells which were sunk to irrigate 13,867 hectare benefiting poor and small farmers in the districts of Nalgonda in Andhra Pradesh;

(d) by when the work on this projects is likely to be completed; and

(e) the total amount provided by the Dutch Government in this project?

THE MINISTER OF STATE INTHE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) Yes, Sir. The Netherlands Ambassador Mr. P.F.C. Koch inspected two clusters taken up under the Andhra Pradesh Ground Water Borewell Irrigation Project (APWELL Project) in Nalgonda district of Andhra Pradesh. Government has not received any inspection report from the Duch Embassy so far. However, as per the report published in local Newspapers, the Ambassador expressed his satisfaction over the implementation of the Project.